

[*Translation*]

**Preservation of Art, Culture and Historical Places of Bundelkhand Region**

3926. SHRI GANGA CHARAN LODHI:

Will the PRIME MINISTER be pleased to state:

(a) the measures being adopted by Government to protect and preserve the art, culture and historical places of Bundelkhand region; and

(b) the details of the outcome thereof so far?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) and (b). The ancient and historical monuments and archaeological sites and remains in Bundelkhand region declared to be of national importance under the Ancient Monuments and Archaeological Sites and Remains Act, 1958 are being preserved and maintained by the Archaeological Survey of India (ASI). Necessary repairs are carried out as per requirements and archaeological norms. Among the outstanding examples of the works carried out by the ASI mention may be made of the monuments at Khajuraho, Datia and Jhansi. In respect of other monuments and sites not so declared, the State Government of Uttar Pradesh and Madhya Pradesh are concerned.

[*English*]

**Nehru Yuva Kendras in Rajasthan**

3927. CH. JAGDEEP DHANKHAR:

Will the PRIME MINISTER be pleased to state:

(a) the number of Nehru Yuva Kendras in Rajasthan; and

(b) the amount allocated for Nehru Yuva Kendras in Rajasthan during 1989-90?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) 27.

(b) Rs. 61.51 Lakhs were released to the Nehru Yuva Kendras in Rajasthan during 1989-90.

**Proposal for CTV Tube Plants**

3928. SHRI BHAKTA CHARAN DAS:

Will the PRIME MINISTER be pleased to state:

(a) whether Government have a proposal to set up some colour picture tube plants in the country;

(b) if so, the number of applications received and are pending clearance with the Government in this regard; and

(c) the steps taken to clear the proposals?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) to (c). Colour Picture Tube as an electronic component is a de-licensed item. However, if aspects relating to foreign collaboration, capital goods, location policy etc. are involved, specific approvals are called for. Eleven (11) parties have applied for approval in this context for manufacture of